

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

STARRED QUESTION NO:153  
ANSWERED ON:11.12.2003  
PURCHASE OF POWER FROM NEPAL  
KAMAL NATH;VIRENDRA KUMAR

**Will the Minister of POWER be pleased to state:**

- (a) whether the Government has entered into a power purchase agreement with Nepal for meeting power supply in the Northern parts of the country;
- (b) if so, the total M.W. of power proposed to be purchased from Nepal;
- (c) whether Northern States are likely to be benefited by this power trading agreement; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF POWER ( SHRI ANANT GANGARAM GEETE )

(a) to (d) : A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. 153 TO BE ANSWERED IN TI LOK SABHA ON 11.12.2003 REGARDING PURCHASE OF POWER FROM NEPAL.

(a) & (b) : Government of India has not entered into any power purchase agreement with Nepal. However, bilateral exchange of power is taking place since 1971, between contiguous areas on the border of India and Nepal. At present, power exchange between India and Nepal is of the order of 90-100 MW.

(c) & (d) : Mutually beneficial exchange of power is taking place along the border of Nepal with the States of Uttaranchal, Uttar Pradesh and Bihar.